

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 401**  
ANSWERED ON 06.12.2023

**“ALLOCATION OF FUNDS TO RURAL LOCAL BODIES”**

**401 Shri V. Vijayasai Reddy:**

Will the Minister of *PANCHAYATI RAJ* be pleased to state:

- (a) whether it is a fact that the 15th Finance Commission has allocated ₹2,010 crores as grants for 2022-23 for rural local bodies in Andhra Pradesh;
- (b) if so, the reasons for releasing ₹988 crores only so far for 2022-23;
- (c) by when Government will release the balance amount; and
- (d) the details of allocation made for 2023-24 and releases made so far to Andhra Pradesh?

**ANSWER**

**THE MINISTER OF STATE FOR PANCHAYATI RAJ**  
**(SHRI KAPIL MORESHWAR PATIL)**

(a) Yes Sir,

(b) & (c) For the first tranche of 15th Finance Commission funds for 2022-23, release was made on pro rata basis for duly elected Gram Panchayats. Further recommendations are pending for want of a reply from the State Government regarding the diversion of part of its first instalment of FY 2022-23, which was not in accordance with the guidelines of the 15th Finance Commission.

(d) The details of allocation made for 2023-24 and releases made so far to Andhra Pradesh under XV Finance Commission Grants are as under:-

(Rs. in Crore)

FY	Allocation	Release
2023-24	2031.00	Nil

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